

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/129&130/CAA/2017
NAME OF THE PETITIONER(S) : KARTHIK FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : IMPERIAL CONSULTANTS AND SECURITIES P LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. P.H. Arvindh Pandion (Sr. Counsel)
for Pawan Jambhak and
Abhishek Raman
(9686605576)

Counsel for the
Petitioners




K. MANIANNAN JHI

AR for or



ORDER

Counsel for petitioner present. Representative of the Official Liquidator present.
Counsel for petitioner filed an affidavit in proof of service of notice to the Income
Tax Department. The same is taken on record. Heard submissions of both the
counsels. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)